

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1546
ANSWERED ON:30.11.2011
LACK OF INFRASTRUCTURE
Biju Shri P. K.;Pakirappa Shri S.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the new Central Universities set up to boost enrolment for higher education lack basic infrastructure, operating from makeshift campuses and face acute shortage of staff/faculty;
- (b) if so, the details thereof and the reasons therefor;
- (c) the steps taken by the Government to provide necessary land and the infrastructure to these universities to ensure optimal functioning of these universities;
- (d) whether any irregularities in appointing faculties in these universities have been reported; and
- (e) if so, the details thereof and the remedial steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b): 13 of the 16 Central Universities established during the XI Plan period are conducting their operations from temporary campuses while the remaining 3, which are set up after conversion of the existing State Universities, i.e., H.N.B. Garhwal University, Guru Ghasidas University and Dr. Harisingh Gour Vishwavidyalaya have their own campus. Academic activities in the newly established Universities are being conducted from hired temporary campuses as these are under various stages of development of their permanent campuses. In spite of initial teething problems including shortage of regular staff/faculty, these universities have taken necessary measures for proper conduct of academic activities.
- (c): As per the conditions regarding setting up of new Central Universities, the State Governments were required to provide suitable land free of cost and free from all encumbrances. Suitable land has been provided by all the State Governments concerned except the State Governments of Gujarat, Kerala and Bihar. Universities have started the development work and are at different stages of development, wherever they have received land.
- (d) & (e): Universities are autonomous organizations established through legislation and are governed by the relevant Act, Statutes and Ordinances. Accordingly, complaints/representations received regarding alleged irregularities in recruitment of faculties in Dr. Harisingh Gour Vishwavidyalaya, H.N. Bahuguna Garhwal University and Central University of Rajasthan have been forwarded to the universities concerned for appropriate action under the Act, Statutes and Ordinances.